## National Company Law Tribunal

## **Allahabad Bench**

CPNO. (IB) 64/ ALD/ 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE COMPANY: Vayangs! Auto Sales

SECTION OF THE COMPANIES ACT/1 & B CODE: 10 of ISB code of 2016

<u>SI. 1</u>	NO.	Name	Desi	gnation	Representation	Signature
<u>1.</u>	Ms. Gu	man Jadi	vari	Adv	For Corp.	() iors
<u>2.</u>	NISHAN	IT MEHRO	TRA	ADV.	Applicant Tata Capitul	Sughan
3.	R. 1. Aga	Inne		Adr.	Tata Aprix fim	A CO
4.	AMIL	KUMAR JAI	SWA	Adv.	ata type tim	me longon
5.	Knish	ra Agran	sal	Adr	unjab National 1	Bonk Asy Progar
6.	PRATIK	J NAGA	2	Adv.	TMPL, TWL	Mey Des COL
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## CP NO.(IB)64/ALD/2017

Parties are represented by their respective counsels. Argument from another Secured/Financial Creditor are concluded. The case is fixed for reply/argument on behalf of the Corporate Applicant.

The matter to be listed on 23rd January, 2018

Dated:21.12.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)